

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.1004
TO BE ANSWERED ON THE 4TH DECEMBER, 2015

VIOLATION OF INDIAN MARITIME TERRITORY BY PAKISTAN

1004. DR. VIRENDRA KUMAR:

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has taken note of violation of Indian maritime territory by Pakistan in the Arabian Sea;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the preventive steps taken / proposed to be taken by the Government in this regard?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(RAO INDERJIT SINGH)

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(a)&(b): There has been no violation of Indian maritime territory by Pakistan in the Arabian Sea in the recent past.

(c) Government regularly reviews the threat perception from time to time and takes appropriate measures to safeguard the sovereignty, territorial integrity and security of the country. The joint efforts of various stakeholders like Indian Navy, Indian Coast Guard and various State Governments have contributed towards strengthening the Coastal Security apparatus.
